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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2004/2020

DUMPALA MEENAVATHI AND ANR. Petitioners

Through: Mr. T Sudhaker, Mr. Sravan Kumar, Mr. P. Santhosh Kumar and Ms. Mamatha Ralla, Advocates

versus

UNION OF INDIA AND ORS.

..... Respondents

Ms. Aakanksha Kaul, Amicus Curiae Through: with Mr. Aman Sahani, Ms. Versha Singh and Mr. Satya Sabhrwal, Advocates Ms. Monika Arora, CGSC with Mr. Subhrodeep Saha and Mr. Kushal, Advocates for UOI. Mr. Santosh Kr. Tripathi, Standing counsel, (Civil) GNCTD with Mr. Arun Panwar, Mr. Pradyuman Rao, Mr. Utkarsh Singh, Mr. Kartik Sharma, Mr. Prashansa Sharma. Mr. Rishabh Srivastava and Ms. Nikita Vir, Advocates for R-2. Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate for NCW. Mr. Himanshu Verma, Advocate for CBL.

> Mr. Amol Kokane, Mr. Amit Kocher Advocates for respondents No.4 and 6.

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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<u>ORDER</u> 31.01.2024

CM APPL. 66440/2023

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1. Respondent No. 4 is personally present. This Court has interacted with Respondent No. 4 and the Petitioners in the Chamber. Respondent No. 4 and Petitioners are directed to maintain daily contact with each other. The parties will either meet personally and/or speak to each other on telephone every day until the next date of hearing.

2. List for consideration on 14th February, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

JANUARY 31, 2024/rhc